

F.No. A. 12034/SSC/04/2016-Ad.III(B)
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

Gr. Floor, Hudco Vishala Building
Bhikaji Cama Place, R.K.Puram
New Delhi-110066
Dated 24/11/2018

To,

The Chief Commissioner of CGST
Vadodara Zone
3rd Floor, Annexe Building
Race Course Circle
Vadodara-390007

Subject: Revision of result of Ms Pratima, a candidate of CGLE 2015, forwarding of dossier of selection candidate for Zone Allocation in CBIC- reg.

Sir,

I am directed to say that in compliance with the order dated 30/10/2017 of Hon'ble CAT, Principal Bench, New Delhi in OA No. 2679/2016, result in respect of Ms Pratima bearing Roll No. 2405161757, was revised by the commission due to change in category from "UR" to "OBC" and allotted Rank- SL/I/2813-A CATSEL-6 Post Sel "K" (Inspector in Central Excise).

2. The candidate has been allocated to Vadodara Central GST on "**Merit-cum-preference**" basis subject to availability of vacancies of relevant category in the various cadres. While making allocation, all instructions of DOP&T have been followed. The candidate was given an opportunity to indicate his options/preferences. It has been decided that the appointment shall be made against existing vacancies of subsequent years. You are, therefore, requested to reassess the category-wise vacancy so that the same may be adjusted in subsequent years.

3. In this regard, Vadodara CGST is requested to depute responsible officer(s) to collect the Dossier of the allocated candidate containing her application and other documents.

4. It may kindly be ensured that before the offers of appointment are issued, all necessary formalities/ requirements (except verification of character and antecedents) as per the laid down procedure are completed, including medical examination, verification of original certificates regarding date of birth, educational qualifications, caste certificate, disability certificates and any other relevant documents, etc. In case of candidates belonging to the Scheduled Castes/ Scheduled Tribes/ Other Backward Classes, the original caste certificates issued by the Competent Authority should necessarily be checked before the offer of appointment is issued. As far as verification of character and antecedents is considered, DoPT's OM dated 29/06/2016 may strictly be followed. It is reiterated that the appointing authority must fully satisfy itself regarding the eligibility of a candidate to hold the post before issuing the letter containing the offer of

appointment. If any discrepancy is found on any ground, the case may be referred to the Staff Selection Commission under intimation to the Board.

5. The Dossiers of the candidate who does not qualify in the medical examination or do not fulfil other requirements may be returned to the **Staff Selection Commission** with a Certificate to that effect, under intimation to the Board.

6. The offer of appointment should be sent only by **Registered Post**. If the letter is returned by the postal authorities undelivered, the letter, along with the envelope containing remarks by the postal authorities should be retained for record purposes. In such cases, a copy of the offer of appointment should be sent to the correspondence/ permanent address of the candidate, if it is different from that of the initial mailing address. In case a candidate declines to accept the offer of appointment or fails to report for duty, or there is no response from him/her, even after issuance of a reminder through registered post, the offer of appointment should formally be cancelled and the candidate informed accordingly. The dossier of candidate who decline to accept the offer and, in those cases, where the second letter is also returned undelivered, should be returned to the **Staff Selection Commission** under intimation to the Board, after placing therein a copy of each of the letter containing the offer of appointment, subsequent reminder and the memorandum of the cancellation of offer of appointment.

7. You are requested to kindly ensure that joining status report may be sent to the Board positively. **It may please be noted that any request of the candidate for re- allocation of zone shall not be entertained by the Board.** The receipt of this communication and its enclosures may kindly be acknowledged.

8. This issues with the approval of Member (A).

Yours faithfully,



(B.K Manthan)

Under Secretary to the Govt. of India

Tel. 26162780

Copy to: (i.) **Ms Pratima**
H.No.- 271, Sector- 4
Rewari
Haryana- 123401

(ii.) The Directorate General of Systems, Customs & Central Excise, 4th& 5th Floor, Samrat Hotel, Chanakya Puri, New Delhi with the request to place the letter on the website under the heading **Departmental Officers/Others/Examination/Combined Graduate Level Examination.**